

**Central Administrative Tribunal  
Principal Bench, New Delhi**

O.A. No.293/2019

Wednesday, this the 15<sup>th</sup> day of May 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Ms. Aradhana Johri, Member (A)**

Virender Kumar Yadav  
South Delhi Municipal Corporation  
Age 50 years  
s/o Sh. Mahavir Singh Yadav  
Primary Teacher/In-charge (Group B)  
SDMS Primary Boys School  
Sagarpur Old II  
New Delhi – 110 046  
r/o RZ 4B-80/85  
Street No.6, East Sagarpur  
New Delhi – 110 046

..Applicant  
(Mr. Padma Kumar S, Advocate)

Versus

1. Commissioner  
South Delhi Municipal Corporation  
Dr. S P Mukherjee Civic Centre  
J L Nehru Marg,  
Minto Road, New Delhi – 2
2. Director of Education  
South Delhi Municipal Corporation  
23<sup>rd</sup> Floor, Dr. S P M Civic Centre  
J L Nehru Marg, Minto Road  
New Delhi – 2
3. The Deputy Director of Education  
Education Department, Najafgarh Zone  
South Delhi Municipal Corporation  
Dhansa Stand, Najafgarh  
New Delhi – 43
4. Principal  
SDMC Primary Boys School  
Sagarpur Old-II  
New Delhi – 46

..Respondents  
(Mr. Surender Singh, Advocate)

**O R D E R (ORAL)****Justice L. Narasimha Reddy:**

This O.A. is filed challenging the order dated 09.10.2018, through which he was placed under suspension. However, after the O.A. is filed, the applicant has been reinstated into service, vide order dated 11.03.2019. With this, the grievance of the applicant stands redressed.

2. Therefore, the O.A. is dismissed as infructuous.

There shall be no order as to costs.

**( Aradhana Johri )**  
**Member (A)**

**( Justice L. Narasimha Reddy )**  
**Chairman**

**May 15, 2019**  
/sunil/